

NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH – II
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 16-07-2021 AT 2.30 P.M THROUGH VIDEO
CONFERENCING:

PRESENT: SMT. R. SUCHARITHA, MEMBER (JUDICIAL)
SHRI B. ANIL KUMAR, MEMBER (TECHNICAL)

APPLICATION NUMBER : MA/1328/2019 IN MA/1102/2019
IN
PETITION NUMBER : IBA/243/2019
NAME OF THE PETITIONER : R. Raghavendran (RP)
M/S Thiru Arooran Sugars Pvt Ltd
NAME OF THE RESPONDENTS : Czarnikow Group Ltd
UNDER SECTION : Sec 25(2) (a) of IBC, 2016

ORDER

Learned Counsel Mr. B. Dhanaraj for the Applicant/RP is present.

Learned Counsel Mr. J. Sivanandaraj for the Respondent is present.

At the request of both the parties, list the matter on **24.08.2021** for hearing.

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(ANIL KUMAR B)
MEMBER (TECHNICAL)

-sd-

(R. SUCHARITHA)
MEMBER (JUDICIAL)